

REVISED

INCOME TAX APPELLATE TRIBUNAL: KOLKATA ZONE: KOLAKTA
CONSTITUTION OF KOLKATA BENCHES FROM 09/06/2025 TO 12/06/2025
[13/06/2025 (Friday) is for Misc., Stay, Clubbing, Early Hearing Application]

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| "Ranchi" Bench (Physical) | Shri George Mathan, Judicial Member & Shri Ratnesh Nandan Sahay, Accountant Member (Physical Court Hearing at 10.30 A.M.) | Physical Hearing at ITAT, Ranchi |
| "C" Bench (Hybrid) | Shri Pradip Kumar Choubey, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing at 10.30 A.M.) | Court Room No.1 |
| "Guwahati" Bench (Hybrid) | Shri Manomohan Das, Judicial Member & Shri Sanjay Awasthi, Accountant Member (Hybrid Court Hearing at 10.30 A.M.) | Court Room No.2 |

- Note : 1. "A", "B", "D" & "SMC" Bench of ITAT, Kolkata will not function during this week.
2. "SMC" & "Division" Bench of ITAT, Patna will not function during this week.
3. Cuttack Bench will not function during this week.


[Manish Bhoi]
Assistant Registrar

06/06/2025